

1	2	3	4
<b>NORTH-EASTERN REGION</b>			
1.	Assam	408	268
2.	Arunachal Pradesh	—	—
3.	Manipur	—	—
4.	Meghalaya	—	—
5.	Mizoram	—	—
6.	Nagaland	1	—
7.	Tripura	5	5
8.	Central/N.E.C.	255	155
	Sub-Total N.E.R.	669	428
	<b>TOTAL ALL INDIA :</b>	19,666	14,226

**News item captioned "Mentally Retarded Getting Inadequate Attention"**

\*145. DR. G. S. RAJHANS :

DR. C. S. VERMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attention of the Government has been drawn to a news item captioned "Mentally retarded getting inadequate attention" appearing in the Hindustan Times dated 7 July, 1985 ;

(b) whether it is a fact that Government are giving attention only to 10 per cent of the mentally retarded patients ; and

(c) if so, the steps Government propose to take for giving adequate attention to all the mentally retarded patients in the country?

**MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND :**

(a) to (c) Government have seen the relevant news item, mental retardation is only one form of mental health problems. Efforts so far launched by the Government are directed towards all the facets of mental health problems. Facilities for mental health counselling and treatment are available in Mental Hospitals/Institutions as well as in General Hospitals in most of the States. Taking into account the needs of all the persons requiring assistance for all types of mental disequilibrium, such facilities often fall short of the total requirements. Plans

to develop a structural frame work aimed at providing the basic mental health facilities, through community outreach programmes are contemplated within the resources and priorities of the Seventh Five Year Plan period.

**Tariff Agreement with West Bengal State Electricity Board**

\*146. SHRI GADADHAR SAHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government are aware that due to differences over the fixation of tariff for the supply of power to the West Bengal State Electricity Board from the Super Thermal Power Station at Farakka, the parties failed to come to an agreement ; and

(b) if so, the steps taken by Government to apply the same principle and rules which were applied by the NTPC for other State Electricity Boards in regard to coming to any tariff agreement with the West Bengal State Electricity Board ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) and (b) With exception of West Bengal the other beneficiaries, namely : Bihar State Electricity Board, Orissa State Electricity Board and Damodar Valley Corporation have executed the agreement on the same terms which are under negotiation with West Bengal.